

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). Surplus power from one State is supplied to a neighbouring State deficient in power over an inter-State or inter-Regional transmission line. For example, surplus power available, at present, in Mysore is being supplied to Tamil Nadu located in the same region over the inter-State transmission line between Bangalore and Singarappet. Surplus power available in the Damodar Valley Corporation system in the Eastern Region was supplied earlier to Uttar Pradesh in the Northern Region over the inter-Regional transmission line between Dehri and Pipri.

There are several inter-State and inter-Regional transmission lines in operation at present. However, to facilitate such transfer of surplus power from any State or Union Territory to a neighbouring State or Union Territory some more inter-State and inter-Regional transmission lines are either in construction or under consideration.

Payment of Travelling Allowance to Employees of Geological Survey of India

7786. SHRI N. R. DEOGHARE : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether it is a fact that travelling allowance bills of the employees working in the Office of the Director General, Geological Survey of India, are not settled quickly and in some cases these have been delayed for about four years even; and

(b) if so, the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO): (a) and (b). The information is being collected and will be laid on the Table of the House.

Sale of Residential Colony by Barauni Oil Refinery

7787. SHRI VIRENDRAKUMAR SHAH : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether it is a fact that the Barauni Oil Refinery has decided to sell its residential

colony and Hathidah providing accommodation to about 276 staff and officers;

(b) if so, the reasons therefor; and

(c) whether it was not possible to know before hand the likely future requirements, so that such a step as contemplated now could have been avoided ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes.

(b) and (c). The houses in the colony were temporary structures, which were purchased by the Indian Oil Corporation from the Ganga Bridge Project to house Barauni Refinery Project staff during the construction stage. As the colony was situated far away from the refinery, it was causing administrative inconvenience and additional financial burden. From the security point of view also, it was felt inadvisable to locate staff at such a distance. Arrangements are being made to accommodate the staff, residing in Hathidah colony, very near to refinery area in its township. This is in line with Recommendation No. 24 made in the Twentyfourth Report of the Committee on Public Undertakings (1968-69) to the effect that the Hathidah colony should not be made into a permanent township for the refinery because of the distance and other disadvantages.

Production of Liquid Petroleum Gas by Barauni and Koyali Refineries

7789. SHRI VIRENDRAKUMAR SHAH : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) the present capacity of Barauni and Koyali Refineries for production of liquid petroleum gas;

(b) the actual production of liquid petroleum gas in the above two refineries during the last two years;

(c) the reasons for difference, if any, between the capacity and production; and

(d) the measures proposed to be taken to rectify the position ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) The